

**GOVERNMENT OF INDIA**  
**MINISTRY OF URBAN DEVELOPMENT**  
**RAJYA SABHA**  
**QUESTION NO 26.11.2009**  
**ANSWERED ON**  
**INSTALLATION OF STATUE OF MAHATMA GANDHI AT INDIA GATE**

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Shri Rajeev Shukla

Will the Minister of COAL AND MINES be pleased to state :-

(a) whether it is a fact that in the year 1994, Union Cabinet had decided to install a statue of Mahatma Gandhi in India Gate lawns, New Delhi; and

(b) if so, the steps taken by the Government in this regard, so far?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI SAUGATA ROY)

(a) & (b) : The Union Cabinet in its meeting held on 29.07.1992 decided to install a statue of Mahatma Gandhi at India Gate leaving the exact location to be decided by the Minister of Urban Development in consultation with others. In the year 1995, a group of Ministers, on the directions of Union Cabinet, considered the matter and recommended that the statue of Mahatma Gandhi be installed at the present site of the canopy of India Gate. However, in response to a Writ Petition, the Delhi High Court passed an interim order on 26.07.1995 restraining the Government from altering/ removing/ demolishing the canopy at India Gate Complex. The High Court finally disposed off the matter on 09.03.2005 in terms of its above interim order.